

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK**

**ORIGINAL APPLICATION NO. 1136 OF 2012**  
**CUTTACK, THIS THE 29<sup>TH</sup> DAY OF JANUARY, 2013**

**CORAM :**

HON'BLE MR. A.K. PATNAIK, MEMBER(JUDL.)  
HON'BLE MR. R.C. MISRA, MEMBER (ADMN.)

Chandan Kumar Giri, aged about 29 years, S/O Late Srikanta Giri, Resident of Vill-Kendudiha, Post-Keshrasole, P.S-Morada, Dist-Mayurbhanj.

.....Applicant  
Advocate for the Applicant ..... M/s. P.K.Mohapatra, S.C.Sahoo

## VERSUS

Union of India represented through

1. Chief Post Master General,  
Odisha Circle,  
At/Po-Bhubaneswar,  
Dist-Khurda-751001.
2. Director of Postal Services,  
Odisha,  
Bhubaneswar,  
Dist-Khurda
3. Superintendent of Post Offices,  
Mayurbhanj Division, Baripada  
At/Po-/Baripada  
Dist- Mayurbhanj.
4. Inspector of Posts,  
Baripada West Sub-Division,  
At/Po-Baripada,  
Dist- Mayurbhanj.
5. Director General of Posts,  
Dak Bhawan,  
Sansad Marg,  
New Delhi.

### ..... Respondents

Advocates for the Respondents .....Mr. U.B. Mohapatra

## ORDER

## **SHRI A.K. PATNAIK, MEMBER(JUDL.)**

Heard Sri P.K. Mohapatra, Ld. Counsel for the applicant and Sri U.B. Mohapatra, Ld. SSC for the Respondents, and perused the materials placed on record. 0

2. This O.A. has been filed by the applicant challenging the inaction on the part of the Respondents in not considering the case of the applicant for compassionate appointment. Ventilating his grievance against the non-consideration, applicant has made representation to Chief Post Master General, Odisha Circle, Respondent No.1, vide his representation dated 10.05.2011 but till date he has received no response from Respondent No.1 against the said representation.

3. Mr. Mohapatra, Ld. Counsel for the applicant, submits that he will be satisfied if a direction is issued to Respondent No.1 to consider the applicant's representation within a specific time frame.

4. In view of the above, without entering into the merit of this case, we dispose of this O.A. at the stage of admission itself with direction to Respondent No.1, i.e. Chief Post Master General, Odisha Circle, to consider and dispose of the representation made by the applicant on 10.05.2011 (if it is still pending with him), by way of reasoned and speaking order within a period of two months from the date of receipt of copy of this order and communicate the result thereof to the applicant.

5. Copy of this order along with paper book be transmitted to Respondent No.1 at the cost of the applicant, for which Mr. Mohapatra, Ld. postal via Counsel for the applicant, undertakes to deposit the requisites within 7 days.

6. With the aforesaid order and direction, the O.A. stands disposed of at the stage of admission itself.

**(R.C.MISRA)**  
**MEMBER(ADMN.)**

**(A.K. PATNAIK)**  
**MEMBER(JUDL.)**